



OFFICE OF THE COMMISSIONER OF CUSTOMS (IMPORT-II)
2ND FLOOR, NEW CUSTOM HOUSE, BALLARD ESTATE, MUMBAI 400001.
TEL NO. 022-22757401, FAX NO. 022-22757402

Date: 28/12/2018

F. No.: S/22-03/2017 AEO Cell

To,

1. The Director General,
Narcotics Control Bureau,
Ministry of Home Affairs, West Block No.1
Wing No. 5, R. K. Puram,
New Delhi – 110066
2. The Director General,
Directorate of Revenue Intelligence,
'D' Block, I. P. Bhawan, I. P. Estate,
New Delhi – 110002
3. The Director General,
Directorate General of Central Excise Intelligence,
West Block, VII, Wing No. VI, 2nd Floor,
R. K. Puram, New Delhi – 110066.
4. The Commissioner,
Directorate of Legal Affairs, 4th Floor,
Rajendra Bhawan, 210,
Deendayal Upadhyay Marg,
New Delhi – 110002
5. All Principal Commissioners/Commissioners,
Customs, Customs (Prev.), Central Excise, Service Tax.

Sir/Madam,

Sub: Legal verification of AEO Applications – reg.

Please refer to the letter F. No. D/20/DIC/AEO Dtd. 26.10.2017 issued by the Asstt.
Commissioner (DIC), CBEC, New Delhi.

Legal Verification required for the List of the AEO Applicants:

Sr. No.	Name of the Applicants	TYPE	PAN NO.
1	Sanved logistics	LO	AAAPC9066G
2	Ras Tek pvt. Ltd.	T2	AABCR6988G
3	Dixons Cargo consolidation pvt. Ltd.	LO	AAACD5732F

4	Epcos india pvt. Ltd	T2	AAACI6950Q
5	Air force commanding officer 32 movement control unit	T3	AAAGA1193F
6	AFF logistics P. Ltd.	LO	AAMCA3761D
7	Sea Freight Services	LO	AABF50985P
8	Clearship Forwarders Pvt Ltd	LO	AABCC2914K
9	Opera clothing Pvt. Ltd	T2	AABCO0698Q
10	Kiral global care pvt. Ltd	T1	AAFCK8016J
11	Mumbai port trust	LO	AAATM5001D
12	Protek logistics (I) ltd.	LO	
13	Freight Expedite Company	LO	AADPK6328C
14	Laxmi enterprises	T2	AAAF2162Q
15	Choudhary international pvt ltd.	T1	AABCC0833B
16	First Cargo Shipping SFR. Pvt. Ltd.	LO	
17	Pentagon international Freight Solutions Pvt. Ltd.	LO	AAGCP4765J
18	Madhu Sillica Pvt ltd.	T2	AABCM4381J
19	H. Mangal das and Company	LO	AAAFH2136E
20	Rushabh and Co.	LO	AANFR3074Y
21	Caravan Exim Park LLP	LO	
22	Balaji Enterprises	LO	AABPC6789K
23	Riya Impex	T1	AKYP55711Q
24	P.S. Prajapati Exim Pvt. Ltd.	LO	AADCP0093C
25	Ishverlal Madanlal & co. Pvt. Ltd.	LO	AAACI1247A
26	Vallabhadas Dayal & Sons	LO	AAGPD2671N
27	Seven Seas Express Global Logistics Pvt. Ltd.	LO	
28	Rushabh and Co.	LO	AANFR3074Y
29	Mazda Colours Ltd.	T2	AAACM3864M
30	Mangrisha logistics LLP	LO	AGAFM11711H

It is requested that details as mentioned below against these entities may be sent to this office on this office e-mail id ravikk.0001@gov.in within 21 days from the date of issued/upload of this letter on CBEC website.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (I) & (II) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial year.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016

In case no comments are received within 21 days, it will be presumed that you have no objection in granting "AEO" status to the above applicants.

Yours faithfully,



(K.K Prasad)

Deputy Commissioner of Customs (Import-II)
New Custom house, Mumbai-40001

Copy to :

1. The AEO Programme Manager, Director General of Performance Management Customs & Central Excise, 'D' Block, I. P. Estate, New Delhi – 110 002.
2. The J.S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.
3. The Addl. Director General (Systems), ICEGATE, Directorate General of Systems & Data Management, New Delhi.